

ORISSA HIGH COURT

FILING REPORT AS ON :03/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/30197/2024	PRADEEP KHILAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BETNOTI /93 /2024 () //	AOR20220001558C202400154
2	D-BLAPL/30201/2024	JUNESH PADASETHI @ JUNESH PODASETHY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	BORIGUMMA /164 /2024 () //	
3	D-BLAPL/30202/2024	KADAR TARAFDAR VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	JANKIA P.S. /281 /2024 () //	
4	D-BLAPL/30203/2024	SAIKH PAHILU VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	JANKIA P.S. /281 /2024 () //	
5	D-BLAPL/30208/2024	SANTOSH PERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
6	D-BLAPL/30209/2024	RASHMIRANJAN DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MANCHESWAR P.S. /505 /2024 () //	
7	D-BLAPL/30210/2024	PRASANTA PODAR @ PODDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
8	D-BLAPL/30212/2024	ANANTA NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MANCHESWAR P.S. /505 /2024 () //	
9	D-BLAPL/30215/2024	SUMANTA PRADHAN VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	BADAGODA P.S. /452 /2024 () //	
10	D-BLAPL/30218/2024	SAYED MANWAR ALLI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KAKATAPUR /167 /2024 () //	
11	D-BLAPL/30223/2024	SATYA PRAKASH PANI @ DIPUNA @ DIPU VS STATE OF ODISHA	NISHIKANTA MISHRA VS	AIR FIELD P.S. /222 /2024 () //	

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12	D-BLAPL/30228/2024	AJITH V.S VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOTIYA /1 /2024 () //	
13	D-BLAPL/30230/2024	NANDA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /67 /2020 () //	
14	D-BLAPL/30234/2024	RABINDRA BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /338 /2024 () //	
15	D-BLAPL/30235/2024	PRASANTA PRADHAN @ PADHAN VS STATE OF ODISHA	ANKANN PANDA VS	NARLA /199 /2022 () //	
16	D-BLAPL/30239/2024	BAPI BERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /94 /2024 () //	
17	D-BLAPL/30247/2024	JASBIR SINGH VIRDI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	PLANTSITE /745 /2024 () //	AOR20220000263C202400051
18	D-BLAPL/30248/2024	GOURANGA ROUT VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BINJHARPUR /289 /2024 () //	
19	D-BLAPL/30249/2024	HEMANTA KUMAR MAJHI VS STATE OF ODISHA	PITAMBAR JENA VS	JHUMPURA /148 /2024 () //	
20	D-BLAPL/30252/2024	JAGANNATH BHUYAN @ JAGA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BHANJANAGAR /700 /2022 () //	
21	D-BLAPL/30254/2024	CHITTA RANJAN MISHRA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	BALIANTA P.S. /33 /2024 () //	AOD20240000783C202400020
22	D-BLAPL/30259/2024	MANASH @ DIPU SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NUAGAON /202 /2022 () //	
23	D-BLAPL/30260/2024	GIRIDHARI PARI	SURYAKANTA DWIBEDI	GOLAMUNDA /74 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30262/2024	LAXMAN KHILLO	ASIT KUMAR JENA	ORKEL /248 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30263/2024	RAMA BHATRA	ASIT KUMAR JENA	ORKEL /10 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30266/2024	JYOTSNARANI ROUT	BIBHUTI RANJAN MOHANTY	NILGIRI /32 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30267/2024	KANHU CHARAN BISOI	MANAS KUMAR CHAND	BARANGA /325 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30278/2024	SK. RAJA	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /419 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30289/2024	PAHALI @ PRAHALLAD @ DHARMENDRA NAYAK	SANJIT MISHRA	DASPALLA /151 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30290/2024	SRAMIKA SAHU @ SHRAMIKA SAHU	SANJIT MISHRA	GOCHHAPADA /134 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30291/2024	SANGRAM DEHURIA @ BABULI	SURYA KANTA PRADHAN	KANTAMAL /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30309/2024	AKASH SAHU	LAXMINARAYAN PATEL	BRAJARAJNAGAR /253 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30311/2024	AJU MALIK @ AJIT MALIK	SATYA NARAYAN MISHRA 4	SORO /666 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30317/2024	SANGRAM SUBUDHI	SARBESWAR BEHERA	NACHUNI /73 /2023	
		VS	VS	()	

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35	D-BLAPL/30319/2024	STATE OF ODISHA PITAMBAR BHOI VS	BINOD KUMAR HATI VS	// NARLA /159 /2024 ()	
36	D-BLAPL/30325/2024	STATE OF ODISHA SANJAY KHATUA @ SANJAYA KUMAR KHATUA VS	BHABANI SHANKAR DASPARIDA VS	// MARINE PENTHAKATA /33 /2024 ()	
37	D-BLAPL/30328/2024	STATE OF ODISHA MANGULU MAHARANA VS	ANUPAM DASH VS	// CHATRAPUR /197 /2024 ()	
38	D-BLAPL/30334/2024	STATE OF ODISHA BHAVESH THAKUR @ ANKIT @ ALEX VS	AMLAN SHAKTI PAUL VS	// CYBER CRIME AND ECONOMIC OFFENCES /39 /2024 ()	
39	D-BLAPL/30337/2024	STATE OF ODISHA SAHADEV DORA VS	PRASANTA KUMAR NANDA VS	// MATHILI /169 /2024 ()	
40	D-BLAPL/30338/2024	STATE OF ODISHA RAJA @ DEBASISH MALLICK VS	SARAT KUMAR JENA VS	// NIALI /331 /2024 ()	
41	D-BLAPL/30340/2024	STATE OF ODISHA JAGANNATH PRADHAN VS	SARAT KUMAR JENA VS	// KHALLIKOTE /775 /2024 ()	
42	D-BLAPL/30346/2024	STATE OF ODISHA SHAMAYUDADIN KHAN VS	AMIT PRASAD BOSE VS	// MOHANA /6 /2023 ()	
43	D-BLAPL/30348/2024	STATE OF ODISHA PARSHU RAM VS	AMIT PRASAD BOSE VS	// MOHANA /6 /2023 ()	
44	D-BLAPL/30350/2024	STATE OF ODISHA SADHU LENKA VS	SANJIB KUMAR BHANJADEO VS	// KHANDAPARA /72 /2024 ()	
45	D-BLAPL/30352/2024	STATE OF ODISHA SAMEER @ SAMIR SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /414 /2024 () //	

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46	D-BLAPL/30353/2024	K. BISWAJIT PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /188 /2019 () //	
47	D-CMAPL/43036/2024	BRUNDABANA PANDA VS THE COMMISSIONER-CUM-SECRETARY, BBSR	PRASANNA KUMAR PATTANAYAK VS	// () //	
48	D-CMP/42831/2024	K.RAJYALAXMI VS K.APPA RAO	KOUSIK ANANDA GURU VS	// () //	
49	D-CMP/42839/2024	HAMIDI MASJID KADRAYAN, BALASORE VS SK.TAJUDDIN	SOUMYA MISHRA VS	// () //	
50	D-CMP/42841/2024	SASMITA SAHOO VS RATAN AGARWAL	AKSHAYA KUMAR SAHOO VS	// () //	
51	D-CMP/42877/2024	SUSHREE RATH VS SUBHASHREE ROUT@SELVARAJOO	ARUN KUMAR PATRA VS	// () //	
52	D-CMP/42960/2024	SANKAR JENA VS JUDHISTIRA MOHANTY	PRAFULLA KUMAR BISWAL VS	// () //	
53	D-CMP/42965/2024	NARASINGHA PRADHAN VS RAGHUNATH CHHURIA	ALOK KUMAR PANDA VS	// () //	
54	D-CMP/42977/2024	AHALYA MALLICK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// () //	
55	D-CMP/42983/2024	SASHI SHARMA VS RABINDRA PRADHAN	KOUSIK ANANDA GURU VS	// () //	
56	D-CMP/43001/2024	BALADEV JIEW THAKUR AND JOGESWAR MAHADEW VS CHITTARANJAN KAR	SUKANTA KUMAR NAYAK VS	// () //	
57	D-CMP/43002/2024	SANJAY KUMAR JENA	SUSANTA KUMAR NAYAK	//	

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		VS	VS	0	
58	D-CMP/43022/2024	PRAMILA SAMAL GAGAN BIHARI DASH	NIRANJAN LENKA	//	
		VS	VS	0	
59	D-CONTC/42852/2024	SARASWATI DEI JIBAN JYOTI PATNAIK	ADV.	//	
		VS	VS	0	
60	D-CONTC/42856/2024	SALINI PANDIT, I.A.S, GOLAK BIHARI NAYAK	ADV.	//	
		VS	VS	0	
61	D-CONTC/42862/2024	PARUL PATAWARI, I.A.S, NARAYAN MISHRA	ADV.	//	
		VS	VS	0	
62	D-CONTC/42866/2024	DEO RANJAN SINGH, SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BANITA RANI BISWAL	ADV.	//	
		VS	VS	0	
63	D-CONTC/42879/2024	PURNA CHANDRA MISHRA, O.A.S (SAG) CHANDRAMANI ROUT	ADV	//	
		VS	VS	0	
64	D-CONTC/42885/2024	DEORANJAN KU SINGH, I.A.S, ABHIRAM MUDULI	ADV.	//	
		VS	VS	0	
65	D-CONTC/42890/2024	DEORANJAN KUMAR SINGH, I.A.S, SAMIR KUMAR DEHURY	ADV,	//	
		VS	VS	0	
66	D-CONTC/42893/2024	DR. DHARANIDHAR NANDA, DIRECTOR OF HIGHER EDUCATION GOPAL CHANDRA RAY	ADV.	//	
		VS	VS	0	
67	D-CONTC/42894/2024	DEORANJAN KUMAR SINGH, I.A.S, SUNDARAM FINANCE LIMITED	ADV.	//	
		VS	VS	0	
68	D-CONTC/42896/2024	NIRMAL MOHANTY, REGIONAL TRANSPORT OFFICER, JAGATSINGHPUR MAHESWAR MALLICK	ADV.	//	
		VS	VS	0	

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69	D-CONTC/42898/2024	ARAVIND AGRAWAL, I.A.S, DEBASISH MOHAPATRA VS	ADV. VS	// // 0	
70	D-CONTC/42900/2024	CHINMAYA KUMAR SAHOO, ZONAL MANAGER, UCO BANK, ZONAL OFFICE BHARATI PANDA VS	ADV. VS	// // 0	
71	D-CONTC/42902/2024	SHALINI PANDIT, I.A.S, KARUNAKAR SAHU VS	ADV. VS	// // 0	
72	D-CONTC/42905/2024	SHALINI PANDIT, I.A.S, SATENDU KUMAR JENA VS	ADV. VS	// // 0	
73	D-CONTC/42907/2024	SHALINI PANDIT, I.A.S, KIRANBALA SWAIN VS	ADV. VS	// // 0	
74	D-CONTC/42916/2024	SHALINI PANDIT, I.A.S, KAMALA GOUDA VS	ADV. VS	// // 0	
75	D-CONTC/42918/2024	ANU GARG, ADDL. CHIEF SECRETARY TO GOVT, ODISHA PATITENDU MISHRA VS	ADV. VS	// // 0	
76	D-CONTC/42945/2024	MANAS RANJAN SWAIN, TAHSILDAR BHUBANESWAR, KHURDA SUMITRA PRADHAN VS	NARENDRA KUMAR LENKA VS	// // 0	
77	D-CONTC/42963/2024	GITANANJALI SAHOO, BLOCK EDUCATION OFFICER, ODAGAON DAMBARUDHAR MOHANTA VS	ADV. VS	// // 0	
78	D-CONTC/42971/2024	PURNA CHANDRA SETHI, D.E.O, ALOK RANJAN BEHERA VS	ADV. VS	// // 0	
79	D-CONTC/42990/2024	ASHOK KUMAR SAHOO,SUPT.,RURAL WORKS DIV. M/S BAPUJI GRAMYA SILPADYOG SAMITI, KHURDABHABANI SANKAR DAS VS	VS	// // 0	
		CHANDAN MAHANTY, A.O		//	

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80	D-CONTC/42994/2024	ARUN KUMAR BISWAL VS SATYABRATA SAHU, ADDL. CHIEF SECY, FOREST	NITISH KUMAR MISHRA VS	// ()	
81	D-CONTC/43026/2024	BRUNDABAN PRADHAN VS BHARAT CHANDRA SAHU,C.E.O.,BERHAMPUR CO-OP. CENTRAL BANK LTD.	KAILASH CHANDRA MISHRA VS	// ()	AOR20230000698C202400014
82	D-CONTC/43046/2024	JAGANNATH DAS VS SATYABRATA SAHU, I.A.S,	ADV. VS	// ()	
83	D-CRLA/30214/2024	BINIT ORAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /39 /2024 ()	
84	D-CRLA/30225/2024	MANAS PUTHAL@BEHENDI@MUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /354 /2021 ()	
85	D-CRLA/30226/2024	BALARAM @ BALIA SETHY VS STATE OF ODISHA	SANJEEB BEHARA VS	K.NUAGAON /21 /2015 ()	
86	D-CRLA/30232/2024	MANGULU NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /207 /2022 ()	
87	D-CRLA/30255/2024	BHARAT @ SUSHANTA KUMAR SETHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	SIMULIA /233 /2018 ()	
88	D-CRLA/30256/2024	RAJA @ DEEPAK KUMAR NAIK @ NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SPL.TASK FORCE /19 /2022 ()	
89	D-CRLA/30295/2024	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KHUNTUNI /146 /2015 ()	
90	D-CRLA/30298/2024	AYUSH CHINDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MURIBAHAL /104 /2023 ()	
91	D-CRLA/30347/2024	MANA CHALLAN	PVS NANAJI ACHARY	JEYPORE MAHILA /56 /2016	AOR20220000211C202400077

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMA/30271/2024	JYOTI RANJAN SAMANTARAY	SURYAKANTA DWIBEDI	G.R.P.S. /69 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/30199/2024	M/S M K BHOOMI INFRA PVT. LTD., BBSR	SUDEEP KUMAR SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/30200/2024	PADMINI SARANGI	APARES BHOI	PATTAMUNDAI /341 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/30206/2024	BIJNANA ROUTRAY	BIBEKANANDA MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/30219/2024	SURYABHAN@SURYABAHAN BAG	PRASHANTA KUMAR NAYAK	MURIBAHAL /166 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/30220/2024	RAMESH MAHAPATRA	JAGABANDHU SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/30250/2024	AJIT MALLIK	AMULYA RATNA PANDA	MANGALPUR /226 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/30257/2024	NIRANJAN BEHERA	BHABANI SHANKAR RAYAGURU	CUTTACK VIGILANCE /12 /2007	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
100	D-CRLMC/30261/2024	RAM DAS @ SIPU DAS	ASHOK KUMAR BEHERA	BARI RAMACHANDRAPUR /33 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/30265/2024	NALINI RANJAN SAMAL	SURYAKANTA DWIBEDI	PATKURA /358 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/30272/2024	JAYANTA YADAV	TIRTH KUMAR SAHU	JEYPORE SADAR /186 /2023	
		VS	VS	()	

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103	D-CRLMC/30274/2024	STATE OF ODISHA KANHU CHARAN BISOI VS	MANAS KUMAR CHAND VS	// BARANGA /325 /2024 ()	
104	D-CRLMC/30281/2024	STATE OF ODISHA HIMANSU SEKHAR DAS VS	DEBASHIS NANDA VS	// JATNI P.S. /372 /2020 ()	
105	D-CRLMC/30304/2024	STATE OF ODISHA PRAMOD KUMAR PANDA VS	SATYA NARAYAN BHRAMAR RAY VS	// KORAPUT TOWN /319 /2019 ()	
106	D-CRLMC/30324/2024	STATE OF ODISHA PRADEEP NAIK VS	PRASANTA KUMAR SAHOO VS	// RASOL /46 /2014 ()	
107	D-CRLMC/30330/2024	STATE OF ODISHA TUKUNA MOHANTY VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
108	D-CRLMC/30331/2024	STATE OF ODISHA ANURAG SETHI VS BARSHA PRIYADARSHINI	RAKESH KAILASH SHARMA VS	// CHANDRASEKHARPUR /202 /2024 ()	AOR20220001462C202400023
109	D-CRLMC/30333/2024	PRAVAKAR PATRA@PATRO VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// BHANJANAGAR /419 /2019 ()	
110	D-CRLMC/30335/2024	STATE OF ODISHA MALAYA KUMARI PATI VS	PRAVASH CHANDRA JENA VS	// / /0 ()	
111	D-CRLMC/30341/2024	STATE OF ODISHA SRIKANTA CHOUDHURY VS	DIPTI RANJAN BHOKTA VS	// KAKIRIGUMMA /50 /2024 ()	
112	D-CRLMP/30303/2024	STATE OF ODISHA SESHA RANJAN DHIR VS	RAMAKANTA DAS VS	// / /0 ()	
113	D-CRLMP/30310/2024	IIC, CHANDAKA POLICE STATION, BBSR AJAYA KUMAR PATTNAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// / /0 ()	

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114	D-CRLMP/30312/2024	ARSU HEMBRAM VS STATE OF ODISHA	RAMAKANTA SAHOO VS	RAIRANGPUR TOWN /155 /2024 () //	
115	D-CRLMP/30313/2024	BIJOY MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //	
116	D-CRLMP/30343/2024	GADADHAR SAHU @ GADAADHAR SAHOO VS KANAKALATA SAHU	ACHYUTANANDA PATTANAIAK VS	//0 () //	
117	D-CRLREV/30315/2024	SHUVRAKANTA BEHERA VS STATE OF ODISHA	BINI MISHRA VS	//0 () //	
118	D-CRLREV/30318/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	CHATRAPUR /153 /2005 () //	
119	D-CRP/42972/2024	DULAL ROY VS KRUSHNAPADA MANDAL	AMIT PRASAD BOSE VS	// () //	
120	D-CRP/43031/2024	HARIHAR MISHRA VS SUKANTA KUMAR PRADHAN	SNEHA PATRA VS	// () //	AOD20240000783C202400021
121	D-FAO/42889/2024	D.M., ODISHA FOREST DEVELOPMENT CORPORATION VS MINATI PRADHAN	PITAMBARA DANDA VS	// () //	
122	D-FAO/42966/2024	BARUN KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //	
123	D-LAA/42843/2024	NAKUL SORI VS LAND ACQUISITION OFFICER, KALAHANDI	MOHENDRA KUMAR MOHAPATRO VS	// () //	
124	D-MACA/42845/2024	GITANJALI DASH VS PUSKAR MAHAPATRA @ BULU	PRADEEP KUMAR MISHRA VS	// () //	
125	D-MACA/42958/2024	RASMITA DAS	KAPILA CHARAN NAYAK	//	

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		VS	VS	0	
126	D-MACA/42993/2024	BHAJAGOBINDA DAS MANAGER, LEGAL(T.P.CLAIM) ORIENTAL GENERAL INSURANCE CO. LTD MAHALI	PRANAY KUMAR	//	
		VS	VS	0	
127	D-MATA/42899/2024	BAIJAYANTI DANI BHAGYASHREE MOHANTY	BIJAYA KUMAR MISHRA	//	
		VS	VS	0	
128	D-RPFAM/42874/2024	SATYADEEP MOHANTY PRATAP KUMAR DEEP	HIMANSHU BHUSAN DASH	//	
		VS	VS	0	
129	D-RPFAM/43039/2024	SURESWARI DEEP KRUSHNA CHANDRA SAHU	AMITABH MISHRA	//	
		VS	VS	0	
130	D-RSA/42834/2024	PRIYAMBADA SAHU SABITA PATEL	AJAYA KUMAR NANDA	//	
		VS	VS	0	
131	D-RSA/42921/2024	KHIROD NAIK JATADHARI NAYAK	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
132	D-RSA/42998/2024	STATE OF ODISHA ANKURA CHARANA SAHOO	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
133	D-RVWPET/43009/2024	SARAT CHANDRA MAJHI PRABHUPADA INSTITUTE OF NURSING SCIENCES, POOJA	PRASAD JENA	//	
		VS	VS	0	
134	D-RVWPET/43042/2024	STATE OF ODISHA NIRMAL SINGH	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
135	D-STREV/43016/2024	SURENDER SINGH CHHABRA M/S. NATIONAL SMALL INDUSTRIES CORPORATION LTD BBSR	ULSABANTI SATAPATHY	//	
		VS	VS	0	
136	D-TRP(C)/42935/2024	STATE OF ODISHA SASAMITA SAHOO	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	

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137	D-TRP(C)/42995/2024	SAROSH SUMIT SHWETALISHA MAHARANA VS JITENDRA KUMAR SAHOO	AMIT PRASAD BOSE VS	// // ()	
138	D-TRP(C)/43029/2024	LAXMI BARIK VS SANJIB KUMAR BARIK	GYANALOKA MOHANTY VS	// // ()	AOR20220001691C202400008
139	D-WA/42810/2024	STATE OF ODISHA VS DAITARI HANTALA	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()	LOD20240000194C202400134
140	D-WA/42812/2024	STATE OF ODISHA VS BIRABHADRA PADHAN	JYOTI PRAKASH PATTNAIK, G.A. VS	// // ()	LOD20240000200C202400109
141	D-WA/42813/2024	STATE OF ODISHA VS KHITISH CHANDRA BHOI	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()	LOD20240000172C202400184
142	D-WA/42814/2024 WA/2721/2024	M/S. AKHANDALAMANI DISTRIBUTOR, BBSR VS ZANNATARA BEGUM	DHANANJAYA MUND VS	// // ()	
143	D-WA/42815/2024	STATE OF ODISHA VS BHAGABAN BISWAL	JYOTI PRAKASH PATTNAIK, G.A. VS	// // ()	LOD20240000194C202400133
144	D-WA/42833/2024	JYOTI PRAKASH VS INTERNAL APPELLATE COMMITTEE		// // ()	
145	D-WA/42870/2024	STATE OF ODISHA VS GANGADHAR SAHU	DEBASIS MOHAPATRA, A.S.C. VS	// // ()	LOD20240000200C202400111
146	D-WA/42878/2024	STATE OF ODISHA VS LAIBAN HARIJAN	SANGRAM JENA, A.G.A. VS	// // ()	LOD20240000172C202400185
147	D-WA/42895/2024	K. BENU GOPAL ACHARYA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()	

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148	D-WA/42911/2024	STATE OF ODISHA VS PADMANAVA MISHRA	BIPLAB MOHANTY,A.G.A VS VS	// () //	LOD20240000194C202400135
149	D-WA/42912/2024	STATE OF ODISHA VS NABIN KUMAR PADHEE	DEBASIS MOHAPATRA,A.S.C VS VS	// () //	LOD20240000172C202400186
150	D-WA/42932/2024	PRAFULLA KUMAR SAHOO VS GRID CORPORATION OF ODISHA LTD. GRIDCO	DR. JITENDRA KUMAR LENKA VS VS	// () //	
151	D-WA/42942/2024	DIRECTOR, M/S NILACHALA REFRACTORIES LTD., DHENEKANAL VS CERTIFICATE OFFICER,DHENEKANAL	DIRKAMASAD TRIPATHY VS VS	// () //	
152	D-WA/42948/2024	STATE OF ODISHA VS SAROJ KUMAR PATTANAİK	SANGRAM KESHARI JENA,A.G.A VS VS	// () //	LOD20240000200C202400112
153	D-WA/42951/2024	STATE OF ODISHA VS DUSMANT KUMAR BISWAL	SANGRAM KESHARI JENA,A.G.A VS VS	// () //	LOD20240000172C202400187
154	D-WA/42952/2024	STATE OF ODISHA VS SUMANTA KUMAR BEHERA	SANGRAM KESHARI JENA,A.G.A VS VS	// () //	LOD20240000194C202400136
155	D-WA/42953/2024	DIRECTOR, M/S NILACHALA REFRACTORIES LTD., DHENEKANAL VS CERTIFICATE OFFICER,DHENEKANAL	DIRKAMASAD TRIPATHY VS VS	// () //	
156	D-WA/43004/2024	ARUN K.MISHRA VS CGM,SBI, KHURDA	SURYA NARAYAN PATNAİK VS VS	// () //	
157	D-WA/43025/2024	STATE OF ODISHA VS BHABANI SANKAR DAS	HARI KRUSHNA PANIGRAHI, A.S.C. VS VS	// () //	LOD20240000200C202400114
158	D-WA/43028/2024	STATE OF ODISHA VS KAMAL KUMAR MISHRA	MALAYA KETAN BALBANTARAY, A.G.A. VS VS	// () //	LOD20240000172C202400188
159	D-WA/43030/2024	STATE OF ODISHA	MALAYA KETAN BALBANTARAY, A.G.A.	//	LOD20240000194C202400137

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		VS	VS	()	
160	D-WA/43038/2024	SANTOSH KUMAR MAHANTY GAUDI DEI	JUDHISTHIR SAHOO	//	AOD20220003315C202400025
		VS	VS	()	
161	D-WP(C)/42811/2024	STATE OF ODISHA AMITA KUMARI JENA	SWAPNIL ROY	//	AOR20220001600C202400056
		VS	VS	()	
162	D-WP(C)/42816/2024	STATE OF ODISHA NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA	PRADIPTA KUMAR BHUYAN	//	
		VS	VS	()	
163	D-WP(C)/42817/2024	STATE OF ODISHA CHITRASEN SABAR	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	()	
164	D-WP(C)/42818/2024	STATE OF ODISHA PRASANT KUMAR DALEI	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
165	D-WP(C)/42819/2024	STATE OF ODISHA NIRANJAN BARGAE	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
166	D-WP(C)/42820/2024 WP(C)/25027/2024	STATE OF ODISHA MANAGING COMMITTEE OF SIKSHA SADAN , BALASORE	URGESH NARAYAN RATH	//	
		VS	VS	()	
167	D-WP(C)/42821/2024 WP(C)/24998/2024	STATE OF ODISHA PRAVAT KUMAR ROUT	ASHOK KUMAR BEHERA	//	
		VS	VS	()	
168	D-WP(C)/42822/2024 WP(C)/24965/2024	EXECUTIVE ENGINEER (ELECTRICAL). BCDD-II, TPCODL, BBSR DECOBEE PVT. LTD., BBSR	AMIT PRASAD BOSE	//	
		VS	VS	()	
169	D-WP(C)/42823/2024	STATE OF ODISHA SUSAMA BEHERA	MANAS RANJAN KHATUA	//	
		VS	VS	()	
170	D-WP(C)/42824/2024	STATE OF ODISHA SHANTILATA BEHERA	MANAS RANJAN KHATUA	//	
		VS	VS	()	

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171	D-WP(C)/42825/2024	STATE OF ODISHA DEBASIS MOHANTY VS	PADMALOCHAN MOHANTY VS	// // ()	AOR20240000071C202400003
172	D-WP(C)/42826/2024 WP(C)/24975/2024	MANAGING DIRECTOR OF BHARAT FINANCIAL INCLUSION LTD.,HYDERABAD SARASWATI MANDAL VS	SHASHI BHUSAN JENA VS	// // ()	
173	D-WP(C)/42827/2024	STATE OF ODISHA RINA PRADHAN VS	DEBASHISHA HOTA VS	// // ()	AOR20220001293C202400030
174	D-WP(C)/42828/2024	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING,(NIOS)UTTARPRADESH SOURAV SEKHAR BEHERA VS	IN PERSON VS	// // ()	LOD20220000356C202400010
175	D-WP(C)/42829/2024	AUTOONE ENGG. SERVICES,MAHARASTRA M/S ICICI LOMBARD GENERAL INSURANCE CO.LTDANUPAM DASH VS	VS	// // ()	
176	D-WP(C)/42830/2024	DR.SANTOSH KUMAR MISHRA SANTOSH KUMAR SAHOO VS	PAMI RATH VS	// // ()	
177	D-WP(C)/42832/2024	STATE OF ODISHA MURALIDHAR SAHOO VS	NRUSINGH CH. ROUT VS	// // ()	
178	D-WP(C)/42835/2024	COMMISSIONER CONSOLIDATION , ODISHA SIDHESWAR MOHANTY VS	PRAJNA SARITA MOHANTY VS	// // ()	
179	D-WP(C)/42836/2024	ADDITIONAL D.M.PURI KHUSHAL KUMAR TUTEJA VS	SITANSU MOHAN SINGH VS	// // ()	
180	D-WP(C)/42837/2024	R.T.O.CHANDIKHOLE NIRANJANA BEHERA VS	MANAS PATI VS	// // ()	AOR20220001535C202400100
181	D-WP(C)/42838/2024	STATE OF ODISHA FADRI BEHERA VS	MANAS PATI VS	// // ()	AOR20220001535C202400101
		STATE OF ODISHA		//	

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182	D-WP(C)/42840/2024 WP(C)/25005/2024	SHREE AMBICA FODDER INDUSTRIES, PHASE-III, JAGANNATHPUR VS STATE OF ODISHA	SARATHI DASH VS SANGRAM SENAPATI	// 0 //	
183	D-WP(C)/42842/2024 WP(C)/25032/2024	SARAT KUMAR BEHERA VS PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KHURDA	SANGRAM SENAPATI VS MUKESH PANDA	// 0 //	
184	D-WP(C)/42844/2024	M/S ANI TECHNOLOGIES PVT.LTD VS ADDITIONAL COMMISSIONER OF COMMERCIAL TAXES AND GST OFFICER	MUKESH PANDA VS SIDHANT DWIBEDI	// 0 //	
185	D-WP(C)/42846/2024 WP(C)/24988/2024	M/S SHIVAM CONDEV PVT.LTD, BBSR VS ODISHA CONSTRUCTION CORPORATION LTD. BBSR	SIDHANT DWIBEDI VS SANGRAM SENAPATI	// 0 //	
186	D-WP(C)/42847/2024 WP(C)/25019/2024	HARIHARA MISHRA VS PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KHURDA	SANGRAM SENAPATI VS SANGRAM SENAPATI	// 0 //	
187	D-WP(C)/42848/2024 WP(C)/25021/2024	OBED NANDA VS PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KHURDA	SANGRAM SENAPATI VS MUKESH PANDA	// 0 //	
188	D-WP(C)/42849/2024	M/S DALMIA BHARAT LIMITED VS BOARD FOR ADVANCE RULINGS 1, NEW DELHI	MUKESH PANDA VS SANGRAM SENAPATI	// 0 //	
189	D-WP(C)/42850/2024 WP(C)/25026/2024	ABHIRAM ROUT VS PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KHURDA	SANGRAM SENAPATI VS MUKESH PANDA	// 0 //	
190	D-WP(C)/42851/2024	AKASH BEHERA VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS SANGRAM SENAPATI	// 0 //	
191	D-WP(C)/42853/2024 WP(C)/25030/2024	SAHADEBA SENAPATI VS PRINCIPAL SECRETARY TO GOVT. WORKS DEPT., KHURDA	SANGRAM SENAPATI VS RAMAKANTA PANDA	// 0 //	
192	D-WP(C)/42854/2024	GANESH PRASAD JENA VS THE BRANCH MANAGER, JANA SMALL FINANCE BANK, BALESWAR BRANCH	RAMAKANTA PANDA VS SAROJ KUMAR DASH	// 0 //	
193	D-WP(C)/42855/2024	SMRUTIMAYEE DAS	SAROJ KUMAR DASH	//	

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	WP(C)/25031/2024	VS	VS	0	
		COLLECTOR AND DIST.MAGISTRATE,KHORDHA		//	
194	D-WP(C)/42857/2024	HIMADRI NAIK	DEEPALI MAHAPATRA	//	
	WP(C)/25018/2024	VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/42858/2024	ARABINDA SAHOO	VISWAJEET MALLICK	//	
		VS	VS	0	
		UNION BANK OF INDIA		//	
196	D-WP(C)/42859/2024	M/S CHANDA MINJ	CHITRASEN PARIDA	//	
		VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
197	D-WP(C)/42860/2024	DILLIP KUMAR MOHANTY	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/42861/2024	DR.INDRAMANI MAHANTA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/42863/2024	SANTOSH KUMAR SATAPATHY	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/42864/2024	SANTOSH KUMAR SATAPATHY	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/42865/2024	GANESH MOHAPATRA	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/42867/2024	MINATI SAHOO	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/42868/2024	SOMANATH MISHRA	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/42869/2024	TAPAN KUMAR BEHERA	PRAVAT KUMAR PANDA	//	
		VS	VS	0	

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205	D-WP(C)/42871/2024	STATE OF ODISHA BANAMBER SAHOO VS	DIGAMBAR SETHI VS	// // 0	
206	D-WP(C)/42872/2024	STATE OF ODISHA LINGARAJ LENKA AND BROTHERS INDIAN OIL PARKS VS	SHIBOJIT KUMAR VS	// // 0	
207	D-WP(C)/42873/2024	THE INDIAN OIL CORPORATION LTD BISWAMBAR OJHA VS	DIGAMBAR SETHI VS	// // 0	
208	D-WP(C)/42875/2024	STATE OF ODISHA MALAYA KUMAR KHUNTIA VS	KRISHNA CHANDRA SAHU VS	// // 0	
209	D-WP(C)/42876/2024	STATE OF ODISHA RANJIT KARNA VS	PITAMBAR PANDA VS	// // 0	
210	D-WP(C)/42880/2024	STATE OF ODISHA SANJUKTA PANDA VS	PITAMBAR PANDA VS	// // 0	
211	D-WP(C)/42881/2024	BOARD OF SECONDARY EDUCATION ODISHA, CUTTACK MADAM GOND VS	ARJUNA CHARANA BEHERA VS	// // 0	
212	D-WP(C)/42882/2024	STATE OF ODISHA RATIKANTA SETHI VS	KULDEEP MOHANTY VS	// // 0	
213	D-WP(C)/42883/2024	STATE OF ODISHA LAXMAN SETHI VS	KULDEEP MOHANTY VS	// // 0	
214	D-WP(C)/42884/2024	STATE OF ODISHA ABAKAS SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
215	D-WP(C)/42886/2024	STATE OF ODISHA BHAGABAN PATRA VS	KULDEEP MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/42887/2024	FAKIR MOHAN EDUCATIONAL CHARITABLE TRUST VS STATE OF ODISHA	DEBILASWADI DASH VS KUNAL KUMAR SWAIN	// 0 //	
217	D-WP(C)/42888/2024	CHHABIRANI SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS PRASANNA KUMAR RATH (1)	// 0 //	
218	D-WP(C)/42891/2024	SK. RAJEN JAN VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS KORUPU ABISR	// 0 //	
219	D-WP(C)/42892/2024	THE BRANCH MANAGER, SBI GENERAL INSURANCE VS KABITARANI MISHRA	KORUPU ABISR VS UMARANI PANDA	// 0 //	
220	D-WP(C)/42897/2024	CUTTACK ORIYA BAPTIST CHURCH , CUTTACK VS STATE OF ODISHA	UMARANI PANDA VS SUBAS CHANDRA DAS	// 0 //	
221	D-WP(C)/42901/2024	M/S KONARK SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS PRATIK DASH	// 0 //	
222	D-WP(C)/42903/2024	MADHUSUDAN DAS VS ATUL KUMAR OJHA	PRATIK DASH VS KHIROD CHANDRA MAJHI	// 0 //	
223	D-WP(C)/42904/2024	UPENDRA KUMAR SHAW VS R.T.O.BALESWAR	KHIROD CHANDRA MAJHI VS CHANDAN MISHRA	// 0 //	
224	D-WP(C)/42906/2024	RASMITA BARIK VS R.T.O.JAGATSINGH	CHANDAN MISHRA VS KISHORE CHANDRA PRADHAN	// 0 //	
225	D-WP(C)/42908/2024	BIKRAM KESHARI PATI VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS KHIROD CHANDRA MAJHI	// 0 //	
226	D-WP(C)/42909/2024	ASHOK KUMAR SAHOO VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS BIJAYA KUMAR BEHERA 1	// 0 //	
227	D-WP(C)/42910/2024	KRUSHNA NAHAK	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/42913/2024	ADITYA KUMAR MISHRA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/42914/2024	ANIL KUMAR SAHOO	SAMEER KUMAR DAS	//	
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR		//	
230	D-WP(C)/42915/2024	CHARANA MOHANTY	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/42917/2024	ISWAR CHANDRA SAHOO	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/42919/2024	BHASKAR HARI TRIPATHY	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/42920/2024	SUNIL KUMAR PATRA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/42922/2024	ROJALIN MOHANTY	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/42923/2024	SUBHASHREE PANDI @ SUBHASREE PANDI	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/42924/2024	PITABASH PATTNAYAK	HARIHAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/42925/2024	KAMALA DEHURI	MANOJ OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/42926/2024	LADU DAS	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	

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239	D-WP(C)/42927/2024	STATE OF ODISHA SADANANDA NAIK VS MAHANADI COALFIELDS LIMITED	SIBA PRASAD PATRA VS	// // 0 //	
240	D-WP(C)/42928/2024	BIDYUTLATA DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
241	D-WP(C)/42929/2024	MITHUN PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
242	D-WP(C)/42930/2024	B.DEBARAJ PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
243	D-WP(C)/42931/2024	UCO BANK VS STATE OF ODISHA	SUNIL KUMAR SWAIN VS	// 0 //	
244	D-WP(C)/42933/2024	SATYABHAMA DEVI WELFARE TRUST VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
245	D-WP(C)/42934/2024	BUDU NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
246	D-WP(C)/42936/2024	SAMRENDRA ACHARYA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
247	D-WP(C)/42937/2024	KRUSHNA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
248	D-WP(C)/42938/2024	BIDESI PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
249	D-WP(C)/42939/2024	JYOSHNA RANI KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	

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250	D-WP(C)/42940/2024	LALIT NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
251	D-WP(C)/42941/2024	GAJENDRA BEHERA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //	
252	D-WP(C)/42943/2024	MANTU SASMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
253	D-WP(C)/42944/2024	DILLIP KUMAR TRIPATHY VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //	
254	D-WP(C)/42946/2024	INSTITUTE OF GURUKRUPA NURSING, KHURDA VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	PAMI RATH VS	// 0 //	
255	D-WP(C)/42947/2024	PRASHANT KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
256	D-WP(C)/42949/2024	SISIR KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
257	D-WP(C)/42950/2024	PURNA CHANDRA NAYAK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //	
258	D-WP(C)/42954/2024	JAYAPRADA SWAIN VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
259	D-WP(C)/42955/2024	CHITTARANJAN BHOL VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //	
260	D-WP(C)/42956/2024	PARAMANANDA BEHERA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //	
261	D-WP(C)/42957/2024	BIJAYA CHANDRA MAHANKUD	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/42959/2024	PURNA CHANDRA DAS	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/42961/2024	HARIHARA MAHALA @ PRADEEP KUMAR MAHALABIDESH RANJAN BEHERA		//	
	WP(C)/25028/2024	VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/42962/2024	A. UDAY BHASKAR	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/42964/2024	PRITI PRIYA JENA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/42967/2024	PADMA NAHAK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/42968/2024	JITENDRA KUMAR PANY	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/42969/2024	DR.ASHOK KUMAR DAS	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/42970/2024	SUMITRA JENA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/42973/2024	KAMALINI BARIK	SURYA MOHAPATRA	//	
		VS	VS	0	
		DIRECTOR OF ELEMENTARY EDUCATION, ODISHA		//	
271	D-WP(C)/42974/2024	USHABATI JANI	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/42975/2024	SURYA KUMAR SINGH	BIVUDATTA CHALAN	//	
		VS	VS	0	

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273	D-WP(C)/42976/2024	STATE OF ODISHA CHITTARANJAN BHOL VS	KALPATARU MISHRA VS	// // 0	
274	D-WP(C)/42978/2024	STATE OF ODISHA NAYAN PRASAD BAG VS	PRAHALLAD SAHU VS	// // 0	
275	D-WP(C)/42979/2024	STATE OF ODISHA CHANCHALA BAG VS	ALOK KUMAR PANDA VS	// // 0	
276	D-WP(C)/42980/2024	STATE OF ODISHA SIMANCHAL BAG VS	ALOK KUMAR PANDA VS	// // 0	
277	D-WP(C)/42981/2024	STATE OF ODISHA KALU CHARAN BEHERA VS	ADYASIDHI MISHRA VS	// // 0	
278	D-WP(C)/42982/2024	STATE OF ODISHA M/S. AMARNATH ENTERPRISES VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, SAMBALPUR.	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202400057
279	D-WP(C)/42984/2024	DAYANIDHI SWAIN VS COLLECTOR, JAJPUR	PRADEEP KUMAR KHUNTIA VS	// // 0	
280	D-WP(C)/42985/2024	RANUBALA PARIDA VS COLLECTOR, JAJPUR	PRADEEP KUMAR KHUNTIA VS	// // 0	
281	D-WP(C)/42986/2024	SUSHIL NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// // 0	
282	D-WP(C)/42987/2024	BHABAKANTA PANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // 0	
283	D-WP(C)/42988/2024	TEKCHAND NAYAK VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// // 0	

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284	D-WP(C)/42989/2024	SUJATA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
285	D-WP(C)/42991/2024	DIBAKAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
286	D-WP(C)/42992/2024	SAKUNTALA BARIK VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //	
287	D-WP(C)/42996/2024	DR. PRAVATA RANJAN MOHAPATRA VS ADDITIONAL CHIEF SECRETARY HOME DEPARTMENT	NIROD KUMAR SAHOO VS	// 0 //	
288	D-WP(C)/42997/2024	MOHAMMED ALI AKRAM KHAN VS DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-1, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //	
289	D-WP(C)/42999/2024	ANITA TIRKEY VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
290	D-WP(C)/43000/2024	SATYA NARAYAN BEHERA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //	
291	D-WP(C)/43003/2024	SITARAM AGARWAL VS DEPUTY COMMISSIONER OF INCOME TAX, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //	
292	D-WP(C)/43005/2024	RAMAKANTA KHATUA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //	
293	D-WP(C)/43006/2024	PRAJNA PARIMITA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
294	D-WP(C)/43007/2024	SASANKA SEKHAR JENA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
295	D-WP(C)/43008/2024	RAJANIKANTA PRADHAN	SUBHADUTTA ROURTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/43010/2024	DALIMBA GAMANGO	BHOJARAJ SETH	//	
		VS	VS	0	
		BLOCK DEVELOPMENT OFFICER CUM ELECTION OFFICER OF PANCHAYAT SAMITI , R.UDAYAGIRI			
297	D-WP(C)/43011/2024	ANANTA CHARAN PADHY	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/43012/2024	MAYANK KUMARI DEO	LINGARAJ SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/43013/2024	JAYASHREE TRIPATHY	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/43014/2024	PRANGYA PARAMITA PARIDA	SRIDHAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/43015/2024	SUBHASHREE PADHY	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/43017/2024	GOBARDHAN HATI	SRIDHAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/43018/2024	PURNA CHANDRA PANGI	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/43019/2024	M/S SHREE JAI BALAJI UDYOG, BBSR	ANSHUMAN RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/43020/2024	BHARAT DAS	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		UTKAL UNIVERSITY		//	
306	D-WP(C)/43021/2024	PRATAP CHANDRA TRIPATHY	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	

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307	D-WP(C)/43023/2024	STATE OF ODISHA SANJAY JENA VS SUB COLLECTOR, SAMBALPUR	DIPTI RANJAN BHOKTA VS	// // 0 //	
308	D-WP(C)/43024/2024	RAJEEV TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
309	D-WP(C)/43027/2024	ANANTA CHARAN PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
310	D-WP(C)/43032/2024	NIRMAL KUMAR SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202400028
311	D-WP(C)/43033/2024	SANJAY KUMAR BRAHMA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
312	D-WP(C)/43034/2024	GHANASHYAM ROUT VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
313	D-WP(C)/43035/2024	JAYASHREE TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
314	D-WP(C)/43037/2024	A.JAGADAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
315	D-WP(C)/43040/2024	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
316	D-WP(C)/43041/2024	KAILASH CHANDRA PADHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
317	D-WP(C)/43043/2024	GOURAV MOHAPATRA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //	

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318	D-WP(C)/43044/2024	AMULYA KUMAR JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //	
319	D-WP(C)/43045/2024	ASWINI KUMAR DASH VS CHIEF MANAGER, NATIONAL INSURANCE COMPANY LTD., CUTTACK	VS	// () //	
320	D-WP(C)/43047/2024	BANSIDHAR JENA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// () //	
321	D-WP(C)/43048/2024	GAGAN BIHARI BEURA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //	
322	D-WP(C)/43049/2024	ANADI CHARAN PATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //	
323	D-WP(C)/43050/2024	PRIYANKA PAL VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// () //	
324	D-WP(C)/43051/2024	BANAMALI SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //	
325	D-WP(C)/43052/2024	NIMAIN CHARAN PATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// () //	
326	D-WP(C)/43053/2024	DEEPAK KUMAR PADHI VS STATE OF ODISHA	AJIT RATH VS	// () //	
327	D-WP(C)/43054/2024	JAGANNATH PATARA VS STATE OF ODISHA	PAMI RATH VS	// () //	
328	D-ABLAPL/30196/2024	CHAKRADHAR PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JAJPUR TOWN /321 /2024 () //	AOR20220001558C202400156
329	D-ABLAPL/30198/2024	UPENDRA MOHANTY	RAJENDRA NARAYAN ROUT	JEYPORE TOWN /280 /2024	AOR20220001558C202400155

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/30204/2024	PRASANNA KUMAR PANDA	ANINDYA KUMAR MISHRA	THELKOLOI PS /264 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/30205/2024	PRASANNA KUMAR PANDA	ANINDYA KUMAR MISHRA	THELKOLOI PS /265 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/30207/2024	NATABAR SAHOO @ NATAKRUSHNA SAHOO	BIJAYA KUMAR BEHERA 1	SABARANG /247 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/30211/2024	BIDYADHAR SAHOO	BISWARANJAN DALAI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/30213/2024	SURYAKANTA KHATUA	KSHIROD KUMAR SAHOO	KHANDAGIRI P.S. /421 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/30216/2024	RANJITA ROUT	DEEPAK KU SAHOO	KENDRAPARA SADAR /63 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/30217/2024	SATIA @ SATYABADI BHUJABAL	MANORANJAN DAS	JATNI P.S. /342 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/30221/2024	SK AJJUR REHEMAN	NISHIKANTA MISHRA	KHARABEL NAGAR P.S. /415 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/30222/2024	SHAIK MOUDDIN @ SK. MODDIN @ MOHIN	SATYABRATA MOHANTY	NIALI /300 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/30224/2024	PABITRA PRADHAN @ MAGI PRADHAN	KISHORE CHANDRA RAJGURU MOHAPATRA	BOLAGARH P.S. /128 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/30227/2024	BHARAT KUMAR LENKA	PRANAB RANJAN CHHATOI	LAXMISAGAR P.S. /498 /2023	
		VS	VS	()	

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341	D-ABLAPL/30229/2024	STATE OF ODISHA N. JAGANNATH DORA VS	DIPTIREKHA NANDA VS	// BEGUNIAPADA /378 /2024 ()	
342	D-ABLAPL/30231/2024 ABLAPL/11130/2024	STATE OF ODISHA MILAN KUMAR BADU VS	BHARAT JALLI VS	// BARANGA /364 /2024 ()	AOD20240000581C202400035
343	D-ABLAPL/30233/2024	STATE OF ODISHA BIKASH SENAPATI @ BIKAS @ BIUKASH VS	SUDHANSU SEKHAR DASH VS	// RAJKANIKA /2291 /2019 ()	
344	D-ABLAPL/30236/2024	STATE OF ODISHA ABHAY MALIK @ CHAGULI MALIK VS	DEBIDUTTA MOHAPATRA VS	// PATTAMUNDAI /269 /2024 ()	
345	D-ABLAPL/30237/2024	STATE OF ODISHA SURENDRA NATH BEHERA @ ABHINASH BEHERA @ ABHINASH MOHANTY VS	ABHINASH MOHANTY VS	// Maitri Vihar PS /383 /2024 ()	
346	D-ABLAPL/30238/2024 ABLAPL/11137/2024	STATE OF ODISHA RAJAT RANJAN ROUT@SILU ROUT VS	SAROJ MOHARANA VS	// MANIABANDHA /102 /2024 ()	
347	D-ABLAPL/30240/2024	STATE OF ODISHA MUSTAK ALLI VS	BIKRAM CHANDRA GHADEI VS	// DHAMNAGAR /418 /2024 ()	
348	D-ABLAPL/30241/2024	STATE OF ODISHA ABHIJIT MOHANTY VS	SATYAPADA SHARMA VS	// RAGHUNATHPALI /468 /2024 ()	AOR20220000138C202400009
349	D-ABLAPL/30242/2024	STATE OF ODISHA JYOTI PRAKASH MALLICK VS	SATYAPADA SHARMA VS	// RAGHUNATHPALI /468 /2024 ()	AOR20220000138C202400011
350	D-ABLAPL/30243/2024	STATE OF ODISHA SABIR KUMAR BARICK VS	SATYAPADA SHARMA VS	// RAGHUNATHPALI /468 /2024 ()	AOR20220000138C202400012
351	D-ABLAPL/30244/2024	STATE OF ODISHA ABHISHEK DHAL VS STATE OF ODISHA	SATYAPADA SHARMA VS	// RAGHUNATHPALI /468 /2024 () //	AOR20220000138C202400010

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352	D-ABLAPL/30245/2024	RANJIT KARADA @ KARAD VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /51 /2022 () //	
353	D-ABLAPL/30246/2024	PRAMOD KUMAR TANDI @ PRAMOD TANDI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /121 /2023 () //	
354	D-ABLAPL/30251/2024	SAROJ LENKA @ SAROJ KUMAR LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /306 /2023 () //	
355	D-ABLAPL/30253/2024	MANOJA KUMAR NAYAK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	KENDRAPARA SADAR /522 /2024 () //	
356	D-ABLAPL/30258/2024	SUJIT BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADSAHI /248 /2024 () //	
357	D-ABLAPL/30264/2024	SATYARANJAN PANDA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	BETNOTI /294 /2024 () //	
358	D-ABLAPL/30268/2024	NARES @ NARESH KUMAR PRUSTY VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
359	D-ABLAPL/30269/2024	MANOJ NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //	
360	D-ABLAPL/30270/2024	SABIR KHAN VS STATE OF ODISHA	DEBASHIS ROURAY VS	JALESWAR /23 /2022 () //	
361	D-ABLAPL/30273/2024	MAHENDRA BARAL VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	DELANGA /298 /2024 () //	
362	D-ABLAPL/30275/2024	UMAKANTA MOHANTY VS STATE OF ODISHA	SURYA NARAYANA BISWAL VS	PURI SADAR /126 /2022 () //	
363	D-ABLAPL/30276/2024	BAPUN NAIK @ NANDU NAIK	JUGALA KISHORE PANDA	PARJANG /425 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/30277/2024	SUVAKANTA TRIPATHY	MANAS KUMAR CHAND	TOMKA /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/30279/2024	SANDHYARANI @ JYOTSNARANI PATTANAYAK @ KUTUBERIMOHANTY	KUTUBERIMOHANTY	NAYAGARH SADAR /232 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/30280/2024	HERAMBA KRUSHNA KAR	AMLAN SHAKTI PAUL	CAPITAL P.S. /439 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/30282/2024	PRATIK RANJAN DAS	SURYA NARAYAN MISHRA	KUMBHARAPARA /311 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/30283/2024	RAJIBA NAIK	UMA CHARAN MISHRA	KOKSARA /189 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/30284/2024	DINAKRUSHNA DAS	ARUN KUMAR BEHERA	BHOGRAI /441 /2024	AOR20220003422C202400067
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/30285/2024	SURESH @ SURESH KUMAR PATRA	BHASKAR CHANDRA PANDA	KEONJHAR SADAR /506 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/30286/2024	SK. CHILO @ MIR CHILS	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /418 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/30287/2024	PRADEEPTA @ PRADIPTA KUMAR SAHOO	SARATHI JYOTI MOHANTY	BANKI /320 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/30288/2024	SK ZAHER @ MOHAMMAD ZAHER	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /419 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/30292/2024	RAJA @ RAJENDRA MALIK	SANJIT MISHRA	CHANDANPUR /79 /2024	
		VS	VS	()	

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375	D-ABLAPL/30293/2024	STATE OF ODISHA SANGRAM NAIK VS	SUNIL KUMAR PANDA VS	// ANGUL SADAR PS /542 /2024 ()	
376	D-ABLAPL/30294/2024	STATE OF ODISHA DANU @ RAM CHANDRA BARIK VS	SUDHANSU SEKHAR DASH VS	// AUL /544 /2024 ()	
377	D-ABLAPL/30296/2024	STATE OF ODISHA DUSHMANTA PRADHAN @ YASOBANTA PRADHAN VS	RONIT GHOSH VS	// N.T.P.C. /13 /2023 ()	
378	D-ABLAPL/30297/2024	STATE OF ODISHA HIMANSU SEKHAR NAYAK VS	SAROJ MOHARANA VS	// / 0 ()	
379	D-ABLAPL/30299/2024	STATE OF ODISHA RAJU JENA VS	SATYA RANJAN MULIA VS	// CHOUDWAR /498 /2024 ()	
380	D-ABLAPL/30300/2024	STATE OF ODISHA MAMLI PRUSTY VS	AMLAN SHAKTI PAUL VS	// CAPITAL P.S. /439 /2024 ()	
381	D-ABLAPL/30301/2024	STATE OF ODISHA MANU @ MANORANJAN MALIK VS	PABITRA KUMAR BEHERA VS	// KENDRAPARA SADAR /362 /2024 ()	
382	D-ABLAPL/30302/2024	STATE OF ODISHA SANDIP BEHERA VS	AMLAN SHAKTI PAUL VS	// CAPITAL P.S. /439 /2024 ()	
383	D-ABLAPL/30305/2024	STATE OF ODISHA ANADI RANA @ ANANDA RANA VS	JNYANANANDA PANDA VS	// AGALPUR /160 /2024 ()	
384	D-ABLAPL/30306/2024	STATE OF ODISHA KALIA @ LAXMIDHAR BEHERA VS	SIDHARTHA DAS VS	// KOIDA /116 /2024 ()	
385	D-ABLAPL/30307/2024	STATE OF ODISHA SK. NIJAM @ THUNGA VS	RAMDAS ACHARY VS	// BALANGA /266 /2024 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :03/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/30308/2024	BIKASH PADHI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /511 /2024 () //	
387	D-ABLAPL/30314/2024	LAXMIDHAR GOCHHIKAR VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SINGHADWAR PS /86 /2023 () //	
388	D-ABLAPL/30316/2024	GURU MUDULI VS STATE OF ODISHA	SURAJ MOHANTY VS	NANDAPUR /15 /2006 () //	
389	D-ABLAPL/30320/2024	GIRIJA NANDAN JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MADHUPATNA /262 /2024 () //	AOR20220001297C202400078
390	D-ABLAPL/30321/2024	BASANTA KUMAR DEHURY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
391	D-ABLAPL/30322/2024	KARTTIK JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BAISINGA /276 /2024 () //	AOR20220002787C202400127
392	D-ABLAPL/30323/2024	RAJESH DAS VS STATE OF ODISHA	PADMANAVA JENA VS	/ /0 () //	
393	D-ABLAPL/30326/2024	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MADHUPATNA /262 /2024 () //	AOR20220001297C202400077
394	D-ABLAPL/30327/2024	CHITTARANJAN JENA VS STATE OF ODISHA	KALPATARU ROUT VS	/ / () //	AOR20220001297C202400076
395	D-ABLAPL/30329/2024	BIRENDRA SEUL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LAIKERA /221 /2024 () //	
396	D-ABLAPL/30332/2024	SUJIT PATTANAYAK @ PATTANAIAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH SADAR /232 /2024 () //	
397	D-ABLAPL/30336/2024	SANDHYA NAYAK	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /346 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :03/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
398	D-ABLAPL/30339/2024	VS STATE OF ODISHA PAYAL SAHU	VS SARAT KUMAR JENA	() // BARGARH /515 /2024	
399	D-ABLAPL/30342/2024	VS STATE OF ODISHA NEHA SINGH	VS SK. ZAFARULLA	() // EOW,BHUBANESWAR /1 /2021	
400	D-ABLAPL/30344/2024	VS STATE OF ODISHA SANI GURLLA @ SONY GURLA	VS SARAT KUMAR JENA	() // BARGARH /515 /2024	
401	D-ABLAPL/30345/2024	VS STATE OF ODISHA RANKANIDHI MOHAPATRA	VS BIJAY KUMAR MOHANTY	() // MANCHESWAR P.S. /488 /2024	
402	D-ABLAPL/30349/2024	VS STATE OF ODISHA SIMA @ SEEMA SAHOO @ SAMANTARAY	VS PRAVASH CHANDRA JENA	() // BARAMBA /221 /2024	
403	D-ABLAPL/30351/2024	VS STATE OF ODISHA SUBASH SETHI	VS BHABANI SANKAR MISHRA	() // BINJHARPUR /506 /2024	
404	D-ABLAPL/30354/2024	VS STATE OF ODISHA RANJIT NAHAK @ JADA	VS SANJIB KUMAR BHANJADEO	() // KABISURYANAGAR /599 /2024	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :03/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/1997/2002 OJC/1997/2002	UPENDRA PRASAD MP	M/S.DAYANANDA MOHAPATRA	16/2024
2	D-WPC(OA)/1772/2019 WPC(OA)/1772/2019	SUNANDA BHOI MP		37/2024
3	D-WPCRL/29896/2024 WPCRL/122/2024	MAMATA PRADHAN MP	SASANKA SEKHAR PAIKRAY	41/2024
4	D-WPC(OAC)/2027/2017 WPC(OAC)/2027/2017	DR. SAHADEV. SWAIN MP		79/2024
5	D-TRPCRL/29040/2024 TRPCRL/86/2024	RAMESH CHANDRA JENA MP	JAYADEBA BEHERA	79/2024
6	D-CRP/42972/2024 CRP/ /	DULAL ROY MP	AMIT PRASAD BOSE	81/2024
7	D-CRP/43031/2024 CRP/ /	HARIHAR MISHRA MP	SNEHA PATRA	82/2024
8	D-STREV/43016/2024 STREV/ /	M/S. NATIONAL SMALL INDUSTRIES CORPORATION LTD., BISP MP	FORNATION AND, BISP	94/2024
9	D-STREV/43016/2024 STREV/ /	M/S. NATIONAL SMALL INDUSTRIES CORPORATION LTD., BISP MP	FORNATION AND, BISP	95/2024
10	D-JCRLA/9372/2024 JCRLA/46/2024	BABULI MOHANTY MP	MS.SATABDI SAMANTARAY	196/2024
11	D-CRLMP/1507/2022 CRLMP/1507/2022	JAYAKRUSHNA MISHRA MP	DURGA PRASAD PRADHAN	228/2024
12	D-CRLMP/30343/2024 CRLMP/ /	GADADHAR SAHU @ GADAADHAR SAHOO MP	ACHYUTANANDA PATTANAIAK	229/2024
13	D-TRP(C)/42664/2024 TRP(C)/ /	AKSHAY CHANDRA MAHAPATRA MP	SANDHYARANI PANI	320/2024
14	D-TRP(C)/42330/2024 TRP(C)/312/2024	KRISHNA PRIYA BARAL MP	PRABIR KUMAR RAY	321/2024
15	D-TRP(C)/42995/2024 TRP(C)/ /	SHWETALISHA MAHARANA MP	AMIT PRASAD BOSE	322/2024
16	D-TRP(C)/43029/2024 TRP(C)/ /	LAXMI BARIK MP	GYANALOKA MOHANTY	323/2024
17	D-LAA/42843/2024 LAA/ /	NAKUL SORI MP	MOHENDRA KUMAR MOHAPATRO	343/2024
18	D-LAA/42843/2024 LAA/ /	NAKUL SORI MP	MOHENDRA KUMAR MOHAPATRO	344/2024
19	D-LAA/48/2022 LAA/48/2022	HARIDASPUR PARADEEP, NEW B.G. RAIL MP	SUNIL KUMAR PANDA	345/2024
20	D-RVWPET/28603/2024 RVWPET/ /	PRADEEP KUMAR MISHRA @ PRADIP KUMAR MP	SAKTI KUMAR MISRA	357/2024
21	D-RVWPET/43042/2024 RVWPET/ /	NIRMAL SINGH MP	JAGAJIBAN PRADHAN	358/2024
22	D-RVWPET/43042/2024 RVWPET/ /	NIRMAL SINGH MP	JAGAJIBAN PRADHAN	359/2024
23	D-RPFAM/42874/2024 RPFAM/ /	PRATAP KUMAR DEEP MP	HIMANSHU BHUSAN DASH	423/2024
24	D-RPFAM/278/2023 RPFAM/278/2023	NIBEDITA@NIVEDITA SAHOO MP	ASHWINI KUMAR MISHRA	424/2024
25	D-RPFAM/41968/2024 RPFAM/280/2024	HARISHCHANDRA SETHY MP	SAKTI MOHAN BEHERA	425/2024
26	D-RPFAM/41968/2024	HARISHCHANDRA SETHY	SAKTI MOHAN BEHERA	

	RPFAM/280/2024	MP		426/2024
27	D-RPFAM/43039/2024	KRUSHNA CHANDRA SAHU	AMITABH MISHRA	
	RPFAM/ /	MP		427/2024
28	D-CONTC/38821/2024	REHANA BEGUM	SANJIB KUMAR SAHU	
	CONTC/ /	MP		431/2024
29	D-MATA/42899/2024	BHAGYASHREE MOHANTY	BIJAYA KUMAR MISHRA	
	MATA/ /	MP		456/2024
30	D-MATA/311/2023	PRIYABRATA ROUT	AMIT KUMAR NATH	
	MATA/311/2023	MP		457/2024
31	D-MATA/42357/2024	LIP SARANI DASH @ LIPSHARANEE DASHOM SWARUP		
	MATA/ /	MP		458/2024
32	D-CMAPL/41024/2024	BHASKAR SAHOO	ADV.	
	CMAPL/ /	MP		498/2024
33	D-CMAPL/268/2020	MUKTA DALAI		
	CMAPL/268/2020	MP		499/2024
34	D-FAO/3269/2024	SAPTAGIRI REAL ESTATE PVT.LTD.	SOUMYAJYOTI BISWAL	
	FAO/16/2024	MP		869/2024
35	D-FAO/42889/2024	D.M., ODISHA FOREST DEVELOPMENT CORPORATION	PHOTONARJEN BOUDH	
	FAO/ /	MP		870/2024
36	D-FAO/42966/2024	BARUN KUMAR DAS	SUKANTA KUMAR MISHRA	
	FAO/ /	MP		871/2024
37	D-CRLREV/26/2021	DISAYEL @ TULU SUNA	BASUDEV MISHRA M.R.PRADHAN, SURYAKANTA DWIVEDI, RK MA	
	CRLREV/26/2021	MP		952/2024
38	D-CRLREV/30315/2024	SHUVRAKANTA BEHERA	BINI MISHRA	
	CRLREV/ /	MP		953/2024
39	D-CRLREV/30315/2024	SHUVRAKANTA BEHERA	BINI MISHRA	
	CRLREV/ /	MP		954/2024
40	D-CRLREV/30318/2024	SANTOSH KUMAR PANDA	AMIT PRASAD BOSE	
	CRLREV/ /	MP		955/2024
41	D-CRLREV/30318/2024	SANTOSH KUMAR PANDA	AMIT PRASAD BOSE	
	CRLREV/ /	MP		956/2024
42	D-CRLREV/30318/2024	SANTOSH KUMAR PANDA	AMIT PRASAD BOSE	
	CRLREV/ /	MP		957/2024
43	D-RSA/571/2014	ZOBEDA KHATUN	M/S.A.K.MISHRA (II)	
	RSA/571/2014	MP		1170/2024
44	D-RSA/521/2023	SK. ABDUL KALIM	SUKANTA KUMAR NAYAK	
	RSA/521/2023	MP		1171/2024
45	D-CMP/42831/2024	K.RAJYALAXMI	KOUSIK ANANDA GURU	
	CMP/ /	MP		1202/2024
46	D-CMP/42839/2024	HAMIDI MASJID KADRAYAN, BALASORE	SOUMYA MISHRA	
	CMP/ /	MP		1203/2024
47	D-CMP/42412/2024	PRASAN KUMAR ROUT	AFRAAZ SUHAIL	
	CMP/1124/2024	MP		1204/2024
48	D-CMP/42727/2024	GIRIDHARI BEHERA	NIRANJAN SINGH (1)	
	CMP/ /	MP		1205/2024
49	D-CMP/42960/2024	SANKAR JENA	PRAFULLA KUMAR BISWAL	
	CMP/ /	MP		1206/2024
50	D-CMP/42983/2024	SASHI SHARMA	KOUSIK ANANDA GURU	
	CMP/ /	MP		1207/2024
51	D-CMP/31410/2024	MALATI PATTANAYAK	KUNAL KUMAR SWAIN	
	CMP/906/2024	MP		1208/2024
52	D-CMP/43001/2024	BALADEV JIEW THAKUR AND JOGESWAR	SMANDEK KUMAR NAYAK	
	CMP/ /	MP		1209/2024
53	D-CMP/34097/2024	SIRAPANI MAHANTA	SOUMYA MISHRA	
	CMP/891/2024	MP		1210/2024
54	D-BLAPL/1059/2024	PAPINI GOUDA	JYOTIRMAYA SAHOO	
	BLAPL/194/2024	MP		1316/2024
55	D-BLAPL/22351/2024	ASHOK BEHERA @ BANGARA		
	BLAPL/7786/2024	MP		1317/2024
56	D-BLAPL/27231/2024	SOUBHAGYA GHADAI @ SOUBHAGYA GHADAI	SANJIB KANTA DWIBEDI	
	BLAPL/9358/2024	MP		1318/2024
57	D-BLAPL/27203/2024	MAMATA NAYAK	TAPAN JYOTI PANI	
	BLAPL/9151/2024	MP		1319/2024

58	D-BLAPL/24863/2024 BLAPL/8617/2024	PRAFULLA KUMAR NAYAK MP	PRAFULLA KUMAR KHATEI	1320/2024
59	D-BLAPL/5326/2023 BLAPL/5326/2023	BAISHNAB TANDI MP		1321/2024
60	D-BLAPL/22036/2024 BLAPL/7693/2024	SOUMYA RANJAN PRADHAN @ SOMU MP	RAMANI KANTA PATTANAIAK	1322/2024
61	D-BLAPL/15320/2024 BLAPL/6646/2024	SANJAY LAKRA MP	ANITA DASH	1323/2024
62	D-ABLAPL/28121/2024 ABLAPL/10503/2024	BAPINA MALLICK MP		2154/2024
63	D-ABLAPL/26535/2024 ABLAPL/9991/2024	BAPI JENA@BAPIN JENA MP		2155/2024
64	D-ABLAPL/26205/2024 ABLAPL/9794/2024	GOURANGA CHARAN KESI@GOURANGA CHARAN KESHI MP		2156/2024
65	D-ABLAPL/23390/2024 ABLAPL/8643/2024	MANU @ MANOHAR JAGAT MP		2157/2024
66	D-ABLAPL/5416/2023 ABLAPL/5416/2023	AKASH BEHERA MP	DEEPAK KU. SAHOO	2158/2024
67	D-ABLAPL/26543/2024 ABLAPL/9722/2024	DEEPAK PRADHAN MP		2159/2024
68	D-ABLAPL/25308/2024 ABLAPL/9325/2024	RAGHUNATH MALLIK MP		2160/2024
69	D-ABLAPL/5948/2023 ABLAPL/5948/2023	NIRAS KUMAR BHUYAN MP		2161/2024
70	D-ABLAPL/20963/2024 ABLAPL/8066/2024	SAYTANARAYAN SAHU MP		2162/2024
71	D-ABLAPL/2814/2017 ABLAPL/2814/2017	DEBENDRA KANDI MP		2163/2024
72	D-ABLAPL/28081/2024 ABLAPL/10322/2024	AMIT MUKHERJEE MP		2164/2024
73	D-ABLAPL/28089/2024 ABLAPL/10323/2024	SUKANTA SAMANTA MP		2165/2024
74	D-ABLAPL/28093/2024 ABLAPL/10326/2024	DINESH KUMAR PATHAK MP		2166/2024
75	D-ABLAPL/28097/2024 ABLAPL/10376/2024	ABHISHEK BHATTACHARYA MP		2167/2024
76	D-ABLAPL/26977/2024 ABLAPL/9910/2024	MOTILAL BARIK @ TUTUN MP		2168/2024
77	D-ABLAPL/26493/2024 ABLAPL/9681/2024	SUDHANSU @ SUBHRANSU SEKHAR MOHANTRA MP	ROMANANJAN RAY	2169/2024
78	D-ABLAPL/26750/2024 ABLAPL/9806/2024	NANA @ SK SADIK QUADRI MP		2170/2024
79	D-ABLAPL/25013/2024 ABLAPL/9672/2024	ASHOK PRADHAN @ LIPUNA MP		2171/2024
80	D-ABLAPL/27058/2024 ABLAPL/9986/2024	RAVI SANKAR SHARMA MP		2172/2024
81	D-ABLAPL/27195/2024 ABLAPL/10060/2024	SOUMYA RANJAN DASH @ SUMIT DASH @ DAS MP		2173/2024
82	D-ABLAPL/24435/2024 ABLAPL/9030/2024	BISWARANJAN KARA SHARMA MP	ASIT KUMAR OTTA	2174/2024
83	D-ABLAPL/19308/2024 ABLAPL/6858/2024	BHOLANATH PANDEY MP		2175/2024
84	D-ABLAPL/22044/2024 ABLAPL/8164/2024	RAMESHWARA NAIK @ NAEK MP		2176/2024
85	D-ABLAPL/22045/2024 ABLAPL/8167/2024	RAMESHWARA NAIK @ NAEK MP		2177/2024
86	D-ABLAPL/22037/2024 ABLAPL/8199/2024	RAMESHWARA NAIK @ NAEK MP		2178/2024
87	D-ABLAPL/22046/2024 ABLAPL/8185/2024	RAMESHWARA NAIK @ NAEK MP		2179/2024
88	D-ABLAPL/22041/2024 ABLAPL/8201/2024	RAMESHWARA NAIK @ NAEK MP		2180/2024
89	D-ABLAPL/22035/2024	RAMESHWARA NAIK @ NAEK		

	ABLAPL/8195/2024	MP		2181/2024
90	D-ABLAPL/22043/2024	RAMESHWARA NAIK @ NAEK		
	ABLAPL/8205/2024	MP		2182/2024
91	D-ABLAPL/23938/2024	HARI SAMAL	JAYANTA KUMAR MAJHI	
	ABLAPL/8697/2024	MP		2183/2024
92	D-MACA/37235/2024	B.M.,ORIENTAL INSURANCE CO.LTD.,KORUPU	ARUNJA PRASAD DUTTA	
	MACA/ /	MP		2364/2024
93	D-MACA/72/2008	SMT.FULANA SUNDARI	M/S.ANUP K.JENA	
	MACA/72/2008	MP		2365/2024
94	D-MACA/42845/2024	GITANJALI DASH	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2366/2024
95	D-MACA/418/2021	BANALATA DAS	PRADEEP KUMAR MISHRA	
	MACA/418/2021	MP		2368/2024
96	D-MACA/567/2009	SK.SIRAJUDDIN	M/S.ANTARYAMI DASH	
	MACA/567/2009	MP		2369/2024
97	D-MACA/494/2018	BRANCH MANAGER,ORIENTAL INSURANCE CO.LTD.		
	MACA/494/2018	MP		2370/2024
98	D-MACA/40491/2024	ORIENTAL INSURANCE COMPANY LTD., SSO	SOUMBALPUROY	
	MACA/ /	MP		2371/2024
99	D-MACA/212/2019	PREMANANDA ACHARYA		
	MACA/212/2019	MP		2372/2024
100	D-MACA/213/2019	PADMINI ACHARYA		
	MACA/213/2019	MP		2373/2024
101	D-MACA/40092/2024	R.M., ORIENTAL INSURANCE CO.LTD., KH	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2374/2024
102	D-MACA/39102/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., KH	PRASANTA KUMAR MAHALI	
	MACA/980/2024	MP		2375/2024
103	D-MACA/941/2023	TATA AIG INSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/941/2023	MP		2376/2024
104	D-MACA/42993/2024	MANAGER, LEGAL(T.P.CLAIM) ORIENTAL INSURANCE CO.LTD.	PRESENTA INSURANCE CO.LTD.	
	MACA/ /	MP		2377/2024
105	D-MACA/42993/2024	MANAGER, LEGAL(T.P.CLAIM) ORIENTAL INSURANCE CO.LTD.	PRESENTA INSURANCE CO.LTD.	
	MACA/ /	MP		2378/2024
106	D-MACA/466/2019	DIPAK KU.MUKHARJEE	M/S.S.K.NAYAK(2)	
	MACA/466/2019	MP		2379/2024
107	D-MACA/467/2019	SONALI PUTATUNDA	M/S.S.K.NAYAK(2)	
	MACA/467/2019	MP		2380/2024
108	D-MACA/468/2019	HEMALI PUTATUNDA	M/S.S.K.NAYAK(2)	
	MACA/468/2019	MP		2381/2024
109	D-MACA/470/2019	DEBALEEN MUKHARJEE	M/S.S.K.NAYAK(2)	
	MACA/470/2019	MP		2382/2024
110	D-MACA/471/2019	BISWAJIT PUTATUNDA	M/S.S.K.NAYAK(2)	
	MACA/471/2019	MP		2383/2024
111	D-MACA/469/2019	MITA PUTATUNDA	M/S.S.K.NAYAK(2)	
	MACA/469/2019	MP		2384/2024
112	D-CRLA/19536/2024	SEBA BAGH SINGH	SOUMYA RANJAN DAS	
	CRLA/660/2024	MP		2518/2024
113	D-CRLA/30226/2024	BALARAM @ BALIA SETHY	SANJEEB BEHARA	
	CRLA/ /	MP		2519/2024
114	D-CRLA/30226/2024	BALARAM @ BALIA SETHY	SANJEEB BEHARA	
	CRLA/ /	MP		2520/2024
115	D-CRLA/30232/2024	MANGULU NAIK	JUGALA KISHORE PANDA	
	CRLA/ /	MP		2521/2024
116	D-CRLA/30232/2024	MANGULU NAIK	JUGALA KISHORE PANDA	
	CRLA/ /	MP		2522/2024
117	D-CRLA/30255/2024	BHARAT @ SUSHANTA KUMAR SETHI	BIBHUTI BHUSAN SWAIN	
	CRLA/ /	MP		2523/2024
118	D-CRLA/30256/2024	RAJA @ DEEPAK KUMAR NAIK @ NAYAKBHABANI SHANKAR DASPARIDA		
	CRLA/ /	MP		2524/2024
119	D-CRLA/30256/2024	RAJA @ DEEPAK KUMAR NAIK @ NAYAKBHABANI SHANKAR DASPARIDA		
	CRLA/ /	MP		2525/2024
120	D-CRLA/30255/2024	BHARAT @ SUSHANTA KUMAR SETHI	BIBHUTI BHUSAN SWAIN	
	CRLA/ /	MP		2526/2024

121	D-CRLA/28104/2024 CRLA/940/2024	JAYANTI SAHU MP	SANGRAMJIT PANDA	2527/2024
122	D-CRLA/258/2023 CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU MP	SUDEEP KUMAR SARANGI (ASHOK KU. SARANGI)	2528/2024
123	D-CRLA/30295/2024 CRLA/ /	JAYANTA KUMAR SAHOO MP	BIKRAM KESHARI RAJ	2529/2024
124	D-CRLA/30295/2024 CRLA/ /	JAYANTA KUMAR SAHOO MP	BIKRAM KESHARI RAJ	2530/2024
125	D-CRLA/30347/2024 CRLA/ /	MANA CHALLAN MP	PVS NANAJI ACHARY	2531/2024
126	D-CRLA/30347/2024 CRLA/ /	MANA CHALLAN MP	PVS NANAJI ACHARY	2532/2024
127	D-CRLMC/30199/2024 CRLMC/ /	M/S M K BHOOMI INFRA PVT. LTD., MP	BBSR SUDEEP KUMAR SARANGI	2713/2024
128	D-CRLMC/30200/2024 CRLMC/ /	PADMINI SARANGI MP	APARES BHOI	2714/2024
129	D-CRLMC/30220/2024 CRLMC/ /	RAMESH MAHAPATRA MP	JAGABANDHU SAHU	2715/2024
130	D-CRLMC/23453/2024 CRLMC/ /	SAGARIKA SWAIN MP	ASHOK KUMAR SARANGI	2716/2024
131	D-CRLMC/4916/2024 CRLMC/471/2024	JOGENDRA KUMAR BEHERA MP	ASHOK KUMAR BEHERA	2717/2024
132	D-CRLMC/30257/2024 CRLMC/ /	NIRANJAN BEHERA MP	BHABANI SHANKAR RAYAGURU	2718/2024
133	D-CRLMC/30261/2024 CRLMC/ /	RAM DAS @ SIPU DAS MP	ASHOK KUMAR BEHERA	2719/2024
134	D-CRLMC/27383/2024 CRLMC/3611/2024	PABITRA NAIK MP		2720/2024
135	D-CRLMC/30265/2024 CRLMC/ /	NALINI RANJAN SAMAL MP	SURYAKANTA DWIBEDI	2721/2024
136	D-CRLMC/30281/2024 CRLMC/ /	HIMANSU SEKHAR DAS MP	DEBASHIS NANDA	2722/2024
137	D-CRLMC/24898/2024 CRLMC/3379/2024	KHAGENDRA GHADIA MP	SAYANTAN PANDA	2723/2024
138	D-CRLMC/30331/2024 CRLMC/ /	ANURAG SETHI MP	RAKESH KAILASH SHARMA	2723/2024
139	D-WA/42814/2024 WA/2721/2024	M/S. AKHANDALAMANI DISTRIBUTOR, MP	BHARANANJAYA MUND	7206/2024
140	D-WA/42814/2024 WA/2721/2024	M/S. AKHANDALAMANI DISTRIBUTOR, MP	BHARANANJAYA MUND	7207/2024
141	D-WA/42810/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	7208/2024
142	D-WA/42810/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	7209/2024
143	D-WA/42810/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	7210/2024
144	D-WA/42812/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK, G.A.	7211/2024
145	D-WA/42812/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK, G.A.	7212/2024
146	D-WA/42812/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK, G.A.	7213/2024
147	D-WA/42833/2024 WA/ /	JYOTI PRAKASH MP		7214/2024
148	D-WA/42813/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	7215/2024
149	D-WA/42813/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	7216/2024
150	D-WA/42813/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	7217/2024
151	D-WA/42815/2024 WA/ /	STATE OF ODISHA MP	JYOTI PRAKASH PATTNAIK, G.A.	7218/2024
152	D-WA/36080/2024	SAILABALA MISHRA	DAYANANDA MOHAPATRA, MR. SAURJYA KANTA PADHI	

	WA/2348/2024	MP		7219/2024
153	D-WA/42815/2024	STATE OF ODISHA	JYOTI PRAKASH PATRNAIK, G.A.	
	WA/ /	MP		7220/2024
154	D-WA/42815/2024	STATE OF ODISHA	JYOTI PRAKASH PATRNAIK, G.A.	
	WA/ /	MP		7221/2024
155	D-WA/42895/2024	K. BENU GOPAL ACHARYA	SAMEER KUMAR DAS	
	WA/ /	MP		7222/2024
156	D-WA/42870/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7223/2024
157	D-WA/42870/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7224/2024
158	D-WA/42870/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7225/2024
159	D-WA/42911/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7226/2024
160	D-WA/42911/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7227/2024
161	D-WA/42911/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7228/2024
162	D-WA/42878/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7229/2024
163	D-WA/42878/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7230/2024
164	D-WA/42878/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7231/2024
165	D-WA/42912/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7232/2024
166	D-WA/42912/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7233/2024
167	D-WA/42912/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7234/2024
168	D-WA/42942/2024	DIRECTOR, M/S NILACHALA REFRACTOR	HARATI PRANJANIPATHY	
	WA/ /	MP		7235/2024
169	D-WA/42953/2024	DIRECTOR, M/S NILACHALA REFRACTOR	HARATI PRANJANIPATHY	
	WA/ /	MP		7236/2024
170	D-WA/42948/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7237/2024
171	D-WA/42948/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7238/2024
172	D-WA/42948/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7239/2024
173	D-WA/42951/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7240/2024
174	D-WA/42951/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7241/2024
175	D-WA/42951/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7242/2024
176	D-WA/42952/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7243/2024
177	D-WA/42952/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7244/2024
178	D-WA/42952/2024	STATE OF ODISHA	SANGRAM KESHARI JENA,A.G.A	
	WA/ /	MP		7245/2024
179	D-WA/43025/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		7246/2024
180	D-WA/43025/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		7247/2024
181	D-WA/43025/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		7248/2024
182	D-WA/43028/2024	STATE OF ODISHA	MALAYA KETAN BALBANTARAY, A.G.A.	
	WA/ /	MP		7249/2024
183	D-WA/43028/2024	STATE OF ODISHA	MALAYA KETAN BALBANTARAY, A.G.A.	
	WA/ /	MP		7250/2024

184	D-WA/43028/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALBANTARAY, A.G.A. 7251/2024
185	D-WA/43030/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALBANTARAY, A.G.A. 7252/2024
186	D-WA/43030/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALBANTARAY, A.G.A. 7253/2024
187	D-WA/43030/2024 WA/ /	STATE OF ODISHA MP	MALAYA KETAN BALBANTARAY, A.G.A. 7254/2024
188	D-WP(C)/41756/2024 WP(C)/24661/2024	RANKA DEHURI MP	ER. DEBASHISHA HOTA 13478/2024
189	D-WP(C)/42816/2024 WP(C)/ /	NIKHIL ODISHA LADY MATRONS MAHASARANI MP	PRADIP KENDRABARI 13479/2024
190	D-WP(C)/42818/2024 WP(C)/ /	PRASANT KUMAR DALEI MP	BIPLABA P.B. BHALI 13480/2024
191	D-WP(C)/42817/2024 WP(C)/ /	CHITRASEN SABAR MP	MOHENDRA KUMAR MOHAPATRO 13481/2024
192	D-WP(C)/40137/2024 WP(C)/24180/2024	AKSHAYA KUMAR PARIDA MP	LINGARAJ SARANGI 13482/2024
193	D-WP(C)/42820/2024 WP(C)/25027/2024	MANAGING COMMITTEE OF SIKSHA SADDURBESHINARI MP	ANURAG NARAYAN RATH 13483/2024
194	D-WP(C)/42821/2024 WP(C)/24998/2024	PRAVAT KUMAR ROUT MP	ASHOK KUMAR BEHERA 13484/2024
195	D-WP(C)/42822/2024 WP(C)/24965/2024	DECOBEE PVT. LTD., BBSR MP	AMIT PRASAD BOSE 13485/2024
196	D-WP(C)/42826/2024 WP(C)/24975/2024	SARASWATI MANDAL MP	SHASHI BHUSAN JENA 13486/2024
197	D-WP(C)/42829/2024 WP(C)/ /	M/S ICICI LOMBARD GENERAL INSURANCE MP	ANUPAM DASH 13487/2024
198	D-WP(C)/42830/2024 WP(C)/ /	SANTOSH KUMAR SAHOO MP	SUCHETA GUMANSINGH 13488/2024
199	D-WP(C)/42832/2024 WP(C)/ /	MURALIDHAR SAHOO MP	NRUSINGH CH. ROUT 13489/2024
200	D-WP(C)/1425/2022 WP(C)/1425/2022	PRAVAKAR TRIPATHY MP	SANJEEV UDGATA 13490/2024
201	D-WP(C)/33283/2024 WP(C)/19932/2024	PRAMOD KUMAR MOHAPATRA MP	13491/2024
202	D-WP(C)/42840/2024 WP(C)/25005/2024	SHREE AMBICA FODDER INDUSTRIES, PHASE II MP	SHIKHAR 13492/2024
203	D-WP(C)/35679/2024 WP(C)/20300/2024	T. PRASAD RAO DORA MP	SAIBRATA RATH 13493/2024
204	D-WP(C)/42844/2024 WP(C)/ /	M/S ANI TECHNOLOGIES PVT.LTD MP	MUKESH PANDA 13494/2024
205	D-WP(C)/42846/2024 WP(C)/24988/2024	M/S SHIVAM CONDEV PVT.LTD, BBSR MP	SIDHANT DWIBEDI 13495/2024
206	D-WP(C)/41445/2024 WP(C)/24992/2024	PASHUPATI JENA MP	SAROJ KUMAR PADHI 13496/2024
207	D-WP(C)/42849/2024 WP(C)/ /	M/S DALMIA BHARAT LIMITED MP	MUKESH PANDA 13497/2024
208	D-WP(C)/42851/2024 WP(C)/ /	AKASH BEHERA MP	MUKUNDA CHANDRA MISHRA 13498/2024
209	D-WP(C)/42858/2024 WP(C)/ /	ARABINDA SAHOO MP	VISWAJEET MALLICK 13500/2024
210	D-WP(C)/42859/2024 WP(C)/ /	M/S CHANDA MINJ MP	CHITRASEN PARIDA 13501/2024
211	D-WP(C)/42417/2024 WP(C)/ /	PRASANTA KUMAR ROUT RAY MP	BIKRAM CHANDRA GHADAI 13502/2024
212	D-WP(C)/37842/2024 WP(C)/23410/2024	SK AYUB @ SK AYUBHUSSAIN MP	13503/2024
213	D-WP(C)/40543/2023 WP(C)/40543/2023	PURNA CHANDRA BEHERA MP	KOUSIK ANANDA GURU 13504/2024
214	D-WP(C)/42875/2024 WP(C)/ /	MALAYA KUMAR KHUNTIA MP	KRISHNA CHANDRA SAHU 13505/2024
215	D-WP(C)/42882/2024	RATIKANTA SETHI	KULDEEP MOHANTY

	WP(C)/ /	MP		13506/2024
216	D-WP(C)/42883/2024	LAXMAN SETHI	KULDEEP MOHANTY	
	WP(C)/ /	MP		13507/2024
217	D-WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT.		
	WP(C)/2140/2020	MP		13508/2024
218	D-WP(C)/40125/2024	PRATIMA BHOI	KUNAL KUMAR SWAIN	
	WP(C)/23913/2024	MP		13509/2024
219	D-WP(C)/40125/2024	PRATIMA BHOI	KUNAL KUMAR SWAIN	
	WP(C)/23913/2024	MP		13510/2024
220	D-WP(C)/42886/2024	BHAGABAN PATRA	KULDEEP MOHANTY	
	WP(C)/ /	MP		13511/2024
221	D-WP(C)/42892/2024	THE BRANCH MANAGER, SBI GENERAL INSURANCE CO.LTD, BBSR		
	WP(C)/ /	MP		13512/2024
222	D-WP(C)/42892/2024	THE BRANCH MANAGER, SBI GENERAL INSURANCE CO.LTD, BBSR		
	WP(C)/ /	MP		13513/2024
223	D-WP(C)/16234/2013	RAMESH CH.BHOI	M/S.SUKANTA KU.DALAI	
	WP(C)/16234/2013	MP		13514/2024
224	D-WP(C)/42897/2024	CUTTACK ORIYA BAPTIST CHURCH , CUTTACK	TUMAKARI PANDA	
	WP(C)/ /	MP		13515/2024
225	D-WP(C)/13498/2023	KHAGESWAR PANDA	DEVASHIS PANDA	
	WP(C)/13498/2023	MP		13516/2024
226	D-WP(C)/13498/2023	KHAGESWAR PANDA	DEVASHIS PANDA	
	WP(C)/13498/2023	MP		13517/2024
227	D-WP(C)/14741/2023	SAYED TAHMID YUNUS	SIDHARTH MISHRA 1	
	WP(C)/14741/2023	MP		13518/2024
228	D-WP(C)/20675/2015	BISWANATH PANCH	M/S.SOUMYA MISHRA	
	WP(C)/20675/2015	MP		13519/2024
229	D-WP(C)/14739/2010	RATNAKAR MOHAPATRA	M/S.P.K.SAHOO	
	WP(C)/14739/2010	MP		13520/2024
230	D-WP(C)/42108/2024	ABANI GANDA @ ABANI KUMAR GANDABHAWANI SANKAR PANIGRAHI		
	WP(C)/ /	MP		13521/2024
231	D-WP(C)/42913/2024	ADITYA KUMAR MISHRA	SAIBRATA RATH	
	WP(C)/ /	MP		13522/2024
232	D-WP(C)/42919/2024	BHASKAR HARI TRIPATHY	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		13523/2024
233	D-WP(C)/27135/2024	M/S ANUPAMA ENTERPRISE, JAJPUR	SATYANARAYAN MISHRA	
	WP(C)/16158/2024	MP		13524/2024
234	D-WP(C)/42922/2024	ROJALIN MOHANTY	ADYASIDHI MISHRA	
	WP(C)/ /	MP		13525/2024
235	D-WP(C)/42923/2024	SUBHASHREE PANDI @ SUBHASREE PANDI	DANJAN KUMAR BISWAL	
	WP(C)/ /	MP		13526/2024
236	D-WP(C)/42925/2024	KAMALA DEHURI	MANOJ OJHA	
	WP(C)/ /	MP		13527/2024
237	D-WP(C)/19042/2023	KEDARNATH SWAIN	AMITAV DAS	
	WP(C)/19042/2023	MP		13528/2024
238	D-WP(C)/19046/2023	DEVARAJ PRUSTY	AMITAV DAS	
	WP(C)/19046/2023	MP		13529/2024
239	D-WP(C)/42928/2024	BIDYUTLATA DASH	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/ /	MP		13530/2024
240	D-WP(C)/40393/2024	TAPAN KUMAR MANDAL		
	WP(C)/ /	MP		13531/2024
241	D-WP(C)/759/2023	GOBIND AGARWALLA		
	WP(C)/759/2023	MP		13532/2024
242	D-WP(C)/42333/2024	NIRANJAN BEHERA	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		13533/2024
243	D-WP(C)/42933/2024	SATYABHAMA DEVI WELFARE TRUST	GOPINATH MISHRA	
	WP(C)/ /	MP		13534/2024
244	D-WP(C)/42947/2024	PRASHANT KUMAR SAHOO	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		13535/2024
245	D-WP(C)/42950/2024	PURNA CHANDRA NAYAK	DEEPAK KUMAR MOHAPATRA	
	WP(C)/ /	MP		13536/2024
246	D-WP(C)/31465/2024	M/S. ADMINISTRATOR WESCO UTILITY, SAMBALPUR	ANUPAL AGARWAL	
	WP(C)/18619/2024	MP		13537/2024

247	D-WP(C)/42954/2024 WP(C)/ /	JAYAPRADA SWAIN MP	MIHIR KANTA RATH	13538/2024
248	D-WP(C)/41001/2024 WP(C)/23858/2024	BIRANCHI KUMAR PANIGRAHI MP	SHAKTI DATTA TRIPATHY	13539/2024
249	D-WP(C)/41001/2024 WP(C)/23858/2024	BIRANCHI KUMAR PANIGRAHI MP	SHAKTI DATTA TRIPATHY	13540/2024
250	D-WP(C)/42961/2024 WP(C)/25028/2024	HARIHARA MAHALA @ PRADEEP KUMAR MP	DEBENDRANJAN BEHERA	13541/2024
251	D-WP(C)/42969/2024 WP(C)/ /	DR.ASHOK KUMAR DAS MP	LALIT KUMAR MAHARANA	13542/2024
252	D-WP(C)/41840/2024 WP(C)/24659/2024	JITENDRA KUMAR SAHOO MP		13543/2024
253	D-WP(C)/42979/2024 WP(C)/ /	CHANCHALA BAG MP	ALOK KUMAR PANDA	13544/2024
254	D-WP(C)/42980/2024 WP(C)/ /	SIMANCHAL BAG MP	ALOK KUMAR PANDA	13545/2024
255	D-WP(C)/42981/2024 WP(C)/ /	KALU CHARAN BEHERA MP	ADYASIDHI MISHRA	13546/2024
256	D-WP(C)/42987/2024 WP(C)/ /	BHABAKANTA PANDA MP	KSHIROD KUMAR ROUT	13547/2024
257	D-WP(C)/12978/2023 WP(C)/12978/2023	DAMBURU NAIK MP	SUSHANTA KUMAR JOSHI	13548/2024
258	D-WP(C)/39342/2024 WP(C)/23608/2024	T. KARTIKESWAR SARAB MP	BIDYADHAR PRADHAN	13549/2024
259	D-WP(C)/42982/2024 WP(C)/ /	M/S. AMARNATH ENTERPRISES MP	KSHIROD KUMAR SAHOO	13550/2024
260	D-WP(C)/33023/2024 WP(C)/18457/2024	M/S.MATARANI TRANSPORTS, SUNDERGARH MP	PRAFULLA KUMAR RATH, B.C.MOHANTY	13551/2024
261	D-WP(C)/42996/2024 WP(C)/ /	DR. PRAVATA RANJAN MOHAPATRA MP	NIROD KUMAR SAHOO	13552/2024
262	D-WP(C)/42997/2024 WP(C)/ /	MOHAMMED ALI AKRAM KHAN MP	SASWAT KUMAR ACHARYA	13553/2024
263	D-WP(C)/35087/2023 WP(C)/35087/2023	M/S. TRISHAKTI LABOUR AND MATERIALS MP	SUBSHRISMA PRKRNUNGO	13554/2024
264	D-WP(C)/42999/2024 WP(C)/ /	ANITA TIRKEY MP	SUBHADUTTA ROURTRAY	13555/2024
265	D-WP(C)/35087/2023 WP(C)/35087/2023	M/S. TRISHAKTI LABOUR AND MATERIALS MP	SUBSHRISMA PRKRNUNGO	13556/2024
266	D-WP(C)/43003/2024 WP(C)/ /	SITARAM AGARWAL MP	SASWAT KUMAR ACHARYA	13557/2024
267	D-WP(C)/43006/2024 WP(C)/ /	PRAJNA PARIMITA NAYAK MP	SUBHADUTTA ROURTRAY	13558/2024
268	D-WP(C)/43007/2024 WP(C)/ /	SASANKA SEKHAR JENA MP	SUBHADUTTA ROURTRAY	13559/2024
269	D-WP(C)/43008/2024 WP(C)/ /	RAJANIKANTA PRADHAN MP	SUBHADUTTA ROURTRAY	13560/2024
270	D-WP(C)/43010/2024 WP(C)/ /	DALIMBA GAMANGO MP	BHOJARAJ SETH	13561/2024
271	D-WP(C)/38878/2024 WP(C)/22510/2024	PRASHANTA KUMAR DAS MP	PRASANNA KUMAR PARHI	13562/2024
272	D-WP(C)/43012/2024 WP(C)/ /	MAYANK KUMARI DEO MP	LINGARAJ SARANGI	13563/2024
273	D-WP(C)/43014/2024 WP(C)/ /	PRANGYA PARAMITA PARIDA MP	SRIDHAR RATH	13564/2024
274	D-WP(C)/43017/2024 WP(C)/ /	GOBARDHAN HATI MP	SRIDHAR RATH	13565/2024
275	D-WP(C)/43019/2024 WP(C)/ /	M/S SHREE JAI BALAJI UDYOG, BBSR MP	ANSHUMAN RAY	13566/2024
276	D-WP(C)/43023/2024 WP(C)/ /	SANJAY JENA MP	DIPTI RANJAN BHOKTA	13567/2024
277	D-WP(C)/43047/2024 WP(C)/ /	BANSIDHAR JENA MP	BIBEKANANDA BHUYAN	13568/2024
278	D-WP(C)/43050/2024	PRIYANKA PAL	ADYASIDHI MISHRA	

279	WP(C)/ / D-WP(C)/43053/2024 WP(C)/ /	MP DEEPAK KUMAR PADHI MP	AJIT RATH	13569/2024 13570/2024
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